

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, the 17th August, 2019.

No.HCM/1/96/BENCH/17539 As directed, it is hereby informed to all the learned counsels who have filed Vakalatnama on behalf of the parties and learned Govt. Advocates who are authorized to appear representing the State of Manipur or Department or Authority are requested to contact the undersigned along with their files relating to the listed below cases for verification on 19.08.2019, 20.8.2019 and 21.8.2019 respectively between 2:00 P.M. to 4:00 P.M.

SL.No	Case No.	Petitioner Name Vs Respondent Name	Date of Registration	No. of Years old as on 03.08.2019	Next date of listing
1.	CONT.CAS(C) J2/1/2007	PO IBEYAIMA DEVI VS UKOL SINGH MJS	03-Apr-2007	12.34	31-05-2007
2.	CONT.CAS(C) J2/2/2007	L SYAMJAI VS MLUIKHAM	16-Nov-2007	11.72	01-08-2008
3.	CRef/1/2007	IN RE ADJMEFTC VS DRJUDL	31-Oct-2007	11.76	18-12-2007
4.	Exp/1/2008	RK MANIKANT SINGH VS STATE OF MANIPUR	04-Feb-2008	11.50	29-05-2013
5.	Review Pet/4 /2009	Y KUNJO SINGH VS STATE OF MANIPUR & 2 ORS	03-Apr-2009	10.34	19-06-2077
6.	Review Pet/6/ 2006	MDHABIBULLAH VS STATE OF MANIPUR & 2 ORS	24-May-2006	13.20	28-05-2006
7.	SAO/1/2008	MO IBEMHAL AND 3 ORS VS HN MO IBETON & 4 ORS	17-Jul-2008	11.05	02-11-2010
8.	Test Cas/1/2009	L IBEMHAL DEVI VS HNAOPHAJABI & 2 ORS	20-May-2009	10.21	30-07-2009
9.	WTREF/1/ 2008	HENKHOLEN LUPHO VS STATE OF MANIPUR & ANR	13-Jun-2008	11.15	12-08-2008

**REGISTRAR (Judl)
HIGH COURT OF MANIPUR.
Imphal, the 16th August, 2019**

No.HCM/1/96/BENCH/17540-60
Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer/Court Managers, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters/Law Assistants, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned file.

For kind information and circulation to the learned members

W. Tonu date: 17.8.19
**REGISTRAR (Judl)
HIGH COURT OF MANIPUR.**